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**GOVERNMENT OF MEGHALAYA
LAW (A) DEPARTMENT**

ORDERS BY THE GOVERNOR

NOTIFICATION

Dated Shillong the 15th December, 2015

No LJ(A) 21/71/265- The Governor of Meghalaya is pleased to appoint Shri Sidhartha Barua Advocate and Shri P.Niroop Advocate as Additional Advocate Generals for Meghalaya with effect from the date of taking over charge and until further orders.


(P.B.O Warjri)

Chief Secretary to the Government of Meghalaya

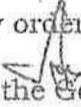
Memo No. LJ (A) 21/71/265-A

Dated Shillong the 15th December, 2015.

Copy forwarded to:-

1. The Principal Secretary to the Governor of Meghalaya, Raj Bhavan, Shillong.
2. The Private Secretary to Chief Minister/Dy. Chief Ministers/Ministers, Shillong.
3. The Private Secretary to Chief Secretary, Meghalaya
4. Shri Sidhartha Barua, Advocate, AZB & Partners Plot No A, Sector 4, Noida 201301, India. Fax No. 120 4179900.
5. Shri P. Niroop, Advocate, D-16 (LGF), Nizamuddin East, New-Delhi-110013.
6. Advocate General (Designate) Govt. of Meghalaya C/o High Court of Meghalaya.
7. The Accountant General, (A&E) Meghalaya, Shillong. The Additional Advocate Generals shall be entitled to the followings:-
(c) A retaining fees of Rs 17,000/- p.m each.
8. Fees for appearing in Court, Travelling allowances etc as laid down in Part 3 of OM No. LR(B) 1/89/Pt/33 dated 28.3.2000 as amended from time to time
9. The Registrar General, High Court of Meghalaya, Shillong.
10. Registrar, High Court of Meghalaya, Shillong.
11. The Additional Advocate General, Meghalaya, High Court of Meghalaya, Shillong.
12. The Senior Government Advocate, Meghalaya, High Court of Meghalaya, Shillong.
13. The President, High Court Bar Association, Shillong.
14. All Deputy Commissioners.
15. All District & Sessions Judges.
16. All Chief Judicial Magistrates.
17. All Sub-Divisional Officers (Civil)
18. The Member Secretary, Meghalaya State Legal Services Authority, Shillong.
19. The Secretary, Meghalaya State Law Commission, Shillong.
20. The Director of Printing & Stationery, Govt. of Meghalaya for favour of publication of the above notification in the next issue of the Meghalaya Gazette.
21. 21 All Administrative Departments.
22. All Heads of Department.
23. Law (B) Department.
24. The Treasury Officer, Shillong North Treasury/South Treasury, Shillong.
25. Guard File.

By order etc...


Special Secretary to the Government of Meghalaya
Law Department

Officer,
Govt. of Meghalaya,
Law Department